**PUBLIC ANNOUNCEMENT UNDER REGULATION 15(1) OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011**

**OPEN OFFER FOR ACQUISITION OF 33,06,836 EQUITY SHARES FROM THE SHAREHOLDERS OF HIND SYNTEX LIMITED (HEREINAFTER REFERRED TO AS "TARGET COMPANY" OR "HSL") BY MANISH KUMAR, RITIKA KUMAR, RDM FAMILY TRUST AND DEVMANU FAMILY TRUST (HEREINAFTER COLLECTIVELY REFERRED TO AS "THE ACQUIRERS" AND INDIVIDUALLY REFERRED TO AS "THE ACQUIRER" )**

1. **Open Offer details:**

- **Size**: This Open Offer is being made by the Acquirers for acquisition of 33,06,836 equity shares of face value ₹ 10 each representing 26% of the total equity share capital of the Target Company.

- **Price/Consideration**: At a price of ₹ 8/- (Rupees Eight Only) per fully paid up equity share of ₹10 of the Target Company aggregating to ₹ 264,54,688 (Rupees Two Crores Sixty Four Lacs Fifty Four Thousand Six Hundred Eighty Eight only).

- **Mode of payment**: The Open Offer Price will be paid in cash, in accordance with the provisions of Regulation 9(1)(a) of the SEBI (SAST) Regulations, 2011.

- **Type of offer (Triggered offer, voluntary offer/competing offer etc)**: Triggered Offer made under Regulations 3(1) & 4 of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.

2. **Transaction which has triggered the open offer obligations (underlying transaction):**

| **Details of underlying transaction** | | | | | | |
|---|---|---|---|---|---|---|
| **Type of Transaction (direct/ indirect)** | **Mode of Transaction (Agreement/ Allotment/ market purchase)** | **Shares / Voting rights acquired/ proposed to be acquired** | | **Total Consideration for shares / VRs acquired** | **Mode of payment (Cash/ securities)** | **Regulation which has triggered** |
| | | **Number** | **% vis a vis total equity/voting capital** | | | |
| Direct | Share Purchase Agreement dated February 12, 2013 | 38,61,994 | 30.36% | ₹ 308,95,952 | Cash | 3(1) & 4 |

**3. Acquirers:**

| **Details** | **Acquirer 1** | **Acquirer 2** | **Acquirer 3** | **Acquirer 4** | **Total** |
|---|---|---|---|---|---|
| Name of Acquirer | Manish Kumar | Ritika Kumar | RDM Family Trust | Devmanu Family Trust | - |
| Address | 11, Mandeville Gardens, Kolkata-700019 | 11, Mandeville Gardens, Kolkata-700019 | Crescent Tower, 5$^{th}$ Floor,<br>229, A.J.C Bose Road, Kolkata-700020 | Crescent Tower, 5$^{th}$ Floor,<br>229, A.J.C Bose Road, Kolkata-700020 | - |
| Name(s) of persons in control/ promoters of the Acquirer | Not Applicable | Not Applicable | **Trustees -**<br>Manish Kumar,<br>Pramod Rani Kumar,<br>Neerja Agarwal and<br>Ritika Kumar | **Trustees -**<br>Narendra Kumar,<br>Pramod Rani Kumar,<br>Neerja Agarwal and<br>Ritika Kumar | - |
| Name of the Group, if any, to which the Acquirer/PAC belongs to | None | None | None | None | - |
| Pre Transaction shareholding:<br>• Number<br>• % of total share capital | Nil | Nil | Nil | Nil | Nil |
| Proposed shareholding after the acquisition of shares which triggered the Open Offer | 6,25,000 | 18,75,000 | 4,38,194 | 9,23,800 | 38,61,994 |
| Any other interest in the Target Company | Nil | Nil | Nil | Nil | - |

4. **Details of Selling Shareholders:**

| Name | Part of Promoter Group (Yes/No) | Details of shares/voting rights held by the selling shareholders | | | |
|---|---|---|---|---|---|
| | | Pre Transaction | | Post Transaction | |
| | | Number | % | Number | % |
| Ravi Mohan | Yes | 2,31,400 | 1.82 | Nil | Nil |
| Ravi Mohan (HUF) | Yes | 2,000 | 0.02 | Nil | Nil |
| Chandra Mohan | Yes | 1,13,602 | 0.89 | Nil | Nil |
| Vishwa Mohan (HUF) | Yes | 6,440 | 0.05 | Nil | Nil |
| Vishwa Mohan | Yes | 9,133 | 0.07 | Nil | Nil |
| Siddhartha Mohan | Yes | 1,000 | 0.01 | Nil | Nil |
| Indumati R. Maheshwari | Yes | 417 | 0.00 | Nil | Nil |
| Gopali Chandra Mohan | Yes | 245 | 0.00 | Nil | Nil |
| Hind Filters Limited | Yes | 32,59,600 | 25.63 | Nil | Nil |
| Hind Carpets Private Limited | Yes | 2,37,900 | 1.87 | Nil | Nil |
| Vishwa Securities & Finance Private Limited | Yes | 257 | 0.00 | Nil | Nil |
| **Total** | | **38,61,994** | **30.36** | **Nil** | **Nil** |

5. **Target Company :**

- **Name**: Hind Syntex Limited
- **Exchanges where listed**: The Target Company is listed on BSE Limited and National Stock Exchange of India Limited

**6. Other details:**

- This to inform to all the Shareholders of the Target Company that the details of the Open Offer would be published shortly in the newspaper in terms of the provisions of Regulation 14 (3) of SEBI (SAST) Regulations, 2011 vide a Detailed Public Statement on or before February 20, 2013.
- The Acquirers undertake that they are aware of and will comply with their obligations under the SEBI (SAST) Regulations, 2011 and have adequate financial resources to meet the Offer obligations.
- This is not a Competitive Bid.

**Issued by:**

MICROSEC
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**Manager to the Offer**

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**Website:** www.microsec.in
**Contact Person:** Mr. Manav Goenka

**On behalf of the Acquirers**

**Mr. Manish Kumar**

Place: Kolkata
Date: February 12, 2013